

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 11**

**IA 1917/2024 (NEW IA) IN C.P. (IB)/4668(MB)2018**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **25.04.2024**

NAME OF THE PARTIES: **GUPTA COAL INDIA PVT LTD VS NYLES SALES  
& INFRAPROJECTS PVT.LTD**

Section 9 of the Insolvency and Bankruptcy Code, 2016 and Rule 11

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**ORDER**

**IA 1917/2024**

The above Interlocutory Application is filed by the Applicant/Liquidator for taking on record the Progress Report.

Accordingly, the Interlocutory Application bearing IA No. IA 1917/2024 is **allowed** as **disposed of** and the said Progress Report is taken on record.

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**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT**  
**MEMBER (JUDICIAL)**